(b) the status of providing the above facility *inter-alia* indicating the time-frame within which it would be set up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) A reference was made in May, 2013 by Ministry of Women and Child Development about use of Location Based Services (LBS) to track women in distress. All telecom service providers were mandated *vide* amendment dated 31.05.2011 to their license agreement to provide Location Based Services (LBS) for Law Enforcement Agencies which *inter-alia* provides that within a period of 3 years location details shall be part of Call Data Records (CDR) for all mobile calls.

Broadband connectivity of PRIs

3011. SHRI MANI SHANKAR AIYAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has any schemes or programmes of their own, or in association with other Ministries to provide broadband internet connectivity to Panchayati Raj Institutions (PRIs) at all three levels, if so, the progress made thereon thus far; and
- (b) the target date for completion of such connectivity to PRIs throughout rural India?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) National Optical Fibre Network (NOFN) plans to connect all Gram Panchayats of the country through Optical Fibre Cable (OFC). However connectivity to individual institutions will be the responsibility of concerned user agency/State Government.

A Special Purpose Vehicle (SPV) viz. Bharat Broadband Network Limited (BBNL) has been incorporated on 25.02.2012 for execution of the project. BBNL is getting the project executed through 3 Central Public Sector Undertaking (CPSUs), viz. Bharat Sanchar Nigam Limited (BSNL), Railtel and Power Grid Corporation of India Limited (PGCIL).

Three Pilot Projects have been completed to cover all Gram Panchayats of Arain Block in Ajmer District (Rajasthan), Panisagar Block in North Tripura District (Tripura), Paravada Block in Visakhapatnam District (A.P.). As on 15.10.2012, each of the 59 Gram Panchayats in these three Pilot Project Blocks have been provided with broadband connectivity of 100 Mbps bandwith.

Presently, the survey work is being done by the 3 CPSUs and tenders for supply of material and execution of the project are in process by BBNL and 3 implementing CPSUs.

(b) The project will be implementing in three phases as follows:—

Phases	No. of GPs	Likely date of completion
Phase-I	100000	September, 2014
Phase-II	100000	March, 2015
Phase-III	50000	September, 2015

Proposal for use of MTNL/BSNL network by Government entities

3012. SHRIMATI WANSUK SYIEM: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- whether Government had recently proposed that Union Ministries, PSUs and Government bodies preferably use networks of MTNL and BSNL; and
- whether implementation of the proposal will violate Article 14 of the Constitution and would be against judgements of the telecom tribunal which had asked that BSNL/MTNL be treated equally with other private telecom operators, if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) and (b) Department of Telecommunications (DoT) had proposed preferential treatment for the services of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) in Government and Central Public Sector Enterprises (CPSEs). Group of Ministers (GoM) constituted for revival and revitalization of BSNL and MTNL has not approved this proposal.

Unauthorised access to Indian communication system

3013. SHRI C.P. NARAYANAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

to what extent Indian phone and internet connections have been accessed by foreign Government agencies without the knowledge and permission of our Government;